

Annexure – 5												
Name of the corporate debtor: Wind World (India) Infrastructure Private Limited; Date of commencement of CIRP: 07.10.2025 and order received/communicated on 07.10.2025; List of creditors as on: 29.10.2025												
List of operational creditors (Workmen) (Amount in ₹)												
Sl. No.	Name of authorised representative, if any	Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
NIL												
Annexure – 6												
Name of the corporate debtor: Wind World (India) Infrastructure Private Limited; Date of commencement of CIRP: 28.04.2025 and order received/communicated on 28.04.2025; List of creditors as on: 29.10.2025												
List of operational creditors (Employees) (Amount in ₹)												
Sl. No.	Name of authorised representative, if any	Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					

NIL